

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Refresher Programme On "Cyber Laws & Appreciation & Handling of Digital Evidence" for Judicial Officers (ECT 14 2024)

Date: 23rd March, 2025

SCHEDULE

SESSION	TIME	TOPICS
I	09.45 a.m. to 10.00 a.m.	Inaugural Session & opening remarks By: Director, MPSJA
II	10.00 a.m. to 11.30 a.m.	<ul style="list-style-type: none">• Cyber Crimes – Modus operandi & nature of evidence that may be collected• Digital Forensic tools and analysis of digital & electronic evidence By: Shri Gurucharan Singh Faculty Member for Cyber Crimes, CDTI, Ministry of Home Affairs, Chandigarh
<i>TEA BREAK (11.30 a.m. to 11.45 a.m.)</i>		
III	11.45 a.m. to 1.45 p.m.	<ul style="list-style-type: none">• Cyber Crime• Categories of Cyber Crime• Trends in Cyber Crime• Redressal mechanism By: Shri Rajesh Dandotiya Addl. DCP Crime Branch, Indore
<i>LUNCH BREAK (01.45 pm to 2.45 pm)</i>		
IV	2.45 p.m. to 4.15 p.m.	<ul style="list-style-type: none">• Paperless Courts (Digital Courts) & Digitization Rules By: Shri Kuldeep Kushwaha Registrar (IT-CSA) High Court of M.P., Jabalpur <i>Followed by open interactive and Valedictory Session</i>

Note: The Schedule is subject to change as per exigencies.

DIRECTOR